

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Jammu/Srinagar, the 17 February, 2025

N.O. 44 : In exercise of the powers conferred by sub section (3) of section 43 of the Police Act 1983, the Government hereby makes the following amendment in the Jammu and Kashmir Police Rules, 1960 which shall have effect notwithstanding anything inconsistent in the Jammu and Kashmir Police Rules, 1960; namely:

In rule 176, in sub-rule (1), for clause (a), the following clause shall be substituted; namely:-

"a) he/she holds a Bachelor's degree of recognized University; however, the qualification for Sub-Inspector (Telecommunication) shall be a Bachelor's Degree (4 years degree course) from a recognized University in any of the following streams, namely:

- i. Computer Science, or
- ii. Electronics, or
- iii. Tele communications, or
- iv. Information Technology, or
- v. Mechatronics, or
- vi. Computer Applications, or
- vii. Data Science

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti) IAS

Principal Secretary to the Government

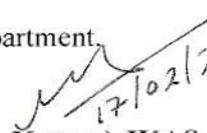
Home Department.

Dated: 17.02.2025

No: HOME-PNG/322/2022(CC:7082162)

Copy to the:

1. Learned Advocate General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
4. Commissioner/ Secretary to the Government, General Administration Department.
5. Secretary to the Government, ARI & Trainings Department, J&K.
6. Director Archives, Archaeology and Museums, J&K.
7. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
8. Director Information & Public Relations, J&K.
9. Secretary, JK Service Selection Board.
10. General Manager, Government Press, Jammu for publication in the extra ordinary issue of the Government Gazette.
11. Private Secretary to the Chief Secretary, J&K.
12. Private Secretary to the Principal Secretary to the Government, Home Department.


(Monish Kumar) JKAS

Under Secretary to the Government